

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No. 129

CA.242/ND/2019,1265/ND/2020 IB-1489/ND/2018

IN THE MATTER OF:

Anuj Kumar Tiwari ... Applicant/Petitioner

Vs

Adharshlia Country Homes Pvt Ltd ... Respondent

Order under Section 9 of IBC.

Order delivered on 11.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None for both the sides. Due to technical issues, the documents and order cannot be seen.

List on 06.01.2021.

**Sd/-
SUMITA PURKAYASTHA
MEMBER (T)**

**Sd/-
DR. DEEPTI MUKESH
MEMBER (J)**